

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION (BA) NO. 295/2020

Ramesh Shrimantappa Gorshette

-VERSUS-

State of Maharashtra

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri A. Bhate, Advocate for applicant.

Shri N. S. Rao, Additional Public Prosecutor for respondent.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. Learned Additional Public Prosecutor
seeks time as the instructions are awaited.

3. Put up this matter on 30.04.2020.

JUDGE

Gohane.